

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 27<sup>th</sup> July, 2016  
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 229/2013 (M.A No. 736/2013 & M.A No. 194/2014)	Giriraj Parikrama Sanrakshan Sansthan & Ors.  Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr.V.K. Shukla, Mr.Raman Yadav & Mr. C.D. Singh, Advs. for State of UP Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Advs. for R – 5 Mr. Rachit Mittal, Adv. (LC)
<b>AFTER NOTICE</b>			
2.	Original Application No. 339/2016	Tree Protection Team  Vs. State of U.P. & Ors.	Mr. Siddhartha Singh, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Appeal No. 22/2016	Navdeep Ohri & Ors.  Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants  Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sunil Parashar, Adv. for R-6 & 7
4.	Original Application No. 226/2016 (M.A. No. 423/2016 & M.A. No. 682/2016)	Vinod Chopra  Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5
<b>FOR HEARING</b>			
5.	Original Application No.225/2015 (M.A.No.593/2015)	Resident Welfare Association, Sec. 23, NOIDA & Ors.  Vs. New Okhla Industrial Development Authority & Ors.	Mr. Amit Khemka, Adv. for the Applicant  Mr. Ravindra Kumar, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 & 7 Mr. Pradeep Mishra, Adv. for R-3 Mr. Raj Kumar, Adv. for R-4 Mr. Vikas Malhotra, Adv. for MoEF

Date: 27<sup>th</sup> July, 2016  
Time: 3.00 PM

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING (IN CHAMBER OF HON'BLE MR. JUSTICE U. D. SALVI)</b>			
1.	<b>Review Application No. 17/2016</b> (M.A. No. 596/2016, M.A. No. 597/2016 & M.A. No. 598/2016) in O.A. No. 500/2015	Madhu Sharan & Ors.  Vs. NOIDA Authority & Ors.	Mr. A. Mukherjee, Adv. for Applicant
2.	<b>Review Application No. 18/2016</b> (M.A. No. 612/2016, M.A. No. 613/2016 & M.A. No. 614/2016) in O.A. No. 500/2015	<b>Prakash Chand Agrawal &amp; Anr.</b> <b>IN</b> Madhu Sharan & Ors.  Vs. NOIDA Authority & Ors.	Mr. Amit Kumar, Adv. for Applicant